

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 33 of 2011 & IA Nos. 50 & 51 of 2011

Dated: 10.05.2011

In the matter of:

GRIDCO

..... Appellant(s)

Vs.

**Northern Electricity Supply Co.
of Orissa Ltd. & Anr.**

..... Respondent(s)

ORDER

The Court has not assembled today.

As agreed by learned counsel for the parties, post the matter on

07.07.2011.

Court Master